

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt.(RJS)/08/2020

Date :01.02.2020

The State Government vide order No.F.19(4)Nyay/2019, dated 31.01.2020 has appointed following 05 candidates, selected in District Judge Cadre Direct Recruitment Examination-2018 as Additional District Judge with effect from the date they assume charge of their office:-.

S. NO.	NAME Sarva Shri/Smt./Ms./Dr.
1.	NAVEEN KUMAR CHOUDHARY
2.	ASHWINI SHARMA
3.	ANIL KUMAR SHARMA
4.	YOGESH JOSHI
5.	GOPAL SAINI

The appointee officers shall be paid basic salary in the Pay Scale of Rs. 51550-1230-58930-1380-63070 and allowances admissible thereon.

The above officers are directed to report at Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur on 07.02.2020 at 10:00 AM sharp for training.

The appointee officers shall submit a declaration under Rule 25-A(2) of the Rajasthan Civil Services (Conduct) Rules, 1971 to the Controlling Authority at the time of joining or within one month of his/her marriage, as the case may be, signed by his/her father/wife/husband and father-in-law to the effect that he/she has not taken dowry directly or indirectly and in any manner.

**BY ORDER**

  
**REGISTRAR GENERAL**

No.PA/RG/08(2)/2019(Part.B)/498

Date : 01.02.2020

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.

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4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Examination)/(Class.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All District & Sessions Judges.
10. All Senior Deputy Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
11. The Director, Rajasthan State Judicial Academy, Jodhpur, Near Jt. Director Office, Medical Department, Jhalamand Circle, Old Pali Road, Jodhpur-342013.
12. The Treasury Officer, Jodhpur City, Jodhpur.
13. Director, Rajasthan State Judicial Academy, Jodhpur.
14. All the following candidates alongwith copy of Govt. order dated 31.01.2020 issued by the State Government-
  - (1) Shri Naveen Kumar Choudhary, Advocate, S/o Sh. Prahlad Das Choudhary, R/o Mahaveer Chowk, Purani Tonk, District Tonk-304001. Email ID: [naveen9414334257@gmail.com](mailto:naveen9414334257@gmail.com) Phone No.94143-34257.
  - (2) Shri Ashwini Sharma, Advocate S/o Sh. Om Prakash Sharma, R/o E-23, Balaji Vihar-6, Ex-1, Near Benar Railway Station, Boyatawala Benar Road, Jaipur-302012. Email ID: [lw.ashwinisharma@yahoo.com](mailto:lw.ashwinisharma@yahoo.com) Phone No.98287-97980.
  - (3) Shri Anil Kumar Sharma, Advocate S/o Sh. Ram Bilas Sharma, R/o Ward No.20, Khetri, District Jhunjhunu-333503. Email ID: [anilrbsharma@gmail.com](mailto:anilrbsharma@gmail.com) Phone No.9887543041.
  - (4) Shri Yogesh Joshi, Advocate S/o Sh. Srikrishan Joshi, R/o II-C-247, Behind Mousam Vibhag, Murlidhar Vyas Colony Nagar, Bikaner-334004. Email ID: [joshiyk1980@gmail.com](mailto:joshiyk1980@gmail.com) Phone No.94140-35465.
  - (5) Shri Gopal Saini, Advocate S/o Sh. Prabhati Lal Mali, R/o S-32-33, RIICO Housing Colony, Industrial Area, Sitapura, Jaipur-302022. Email ID: [vikas1999saini@gmail.com](mailto:vikas1999saini@gmail.com) Phone No.94140-55909.
15. P.S. to all Hon'ble Judges sitting at Jodhpur.
16. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/

Conf./Accounts/General/

Sub. Court/Statistics/Computer Cell.

RJS Leave/Jr. Actt./Building Cell.

  
REGISTRAR GENERAL

**राजस्थान सरकार  
विधि एवं विधिक कार्य विभाग**

जयपुर दिनांक 31/1/2020

जयपुर दिनांक 31/1/2020

आज्ञा

माननीय उच्च न्यायालय द्वारा आयोजित राजस्थान न्यायिक सेवा के जिला जज संवर्ग की सीधी भर्ती परीक्षा, 2018 में निम्नांकित 5 चयनित अभ्यर्थियों को माननीय राजस्थान उच्च न्यायालय, जोधपुर के परामर्श एवं अभिशप्ता के अनुसार माननीय राज्यपाल महोदय की आज्ञा से राजस्थान न्यायिक सेवा नियम, 2010 के अन्तर्गत 2 वर्ष के परीक्षाकाल पर वेतनमान 51550-1230-58930-1380-63070 में पद का कार्यभार ग्रहण करने की दिनांक से जिला जज संवर्ग में अतिरिक्त जिला एवं सत्र न्यायाधीश के पद पर एतद्वारा नियुक्त किया जाता है:-

S.NO.	ROLL NO.	NAME OF CANDIDATE	CATEGORY
		SARVA SHRI	
1	13154	NAVEEN KUMAR CHOUDHARY	GENERAL (M)
2	12360	ASHWINI SHARMA	GENERAL (M)
3	12230	ANIL KUMAR SHARMA	GENERAL (M)
4	14202	YOGESH JOSHI	GENERAL (M)
5	12639	GOPAL SAINI	OBC-NCL (M)

The combined select list of above officers for inter-se-seniority under rule 42 & 43 of RJS Rules, 2010 will be prepared lateron.

उक्त 5 न्यायिक अधिकारियों के पदस्थापन एवं प्रशिक्षण संबंधी आदेश माननीय उच्च न्यायालय, जोधपुर द्वारा जारी किए जाएंगे।

राज्यपाल महोदय की आज्ञा से

(विनोद कुमार भारवानी)  
प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. प्रमुख सचिव, माननीय राज्यपाल महोदय, राजस्थान, जयपुर।
2. प्रमुख सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान, जयपुर।
3. निजी सचिव, माननीय मुख्य सचिव, राजस्थान, जयपुर।
4. रजिस्ट्रार जनरल, माननीय राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 2431 दिनांक 18.12.2019 के क्रम में।
5. निदेशक, पेशन एवं पेशनर्स वेलफेयर, विधुत मार्ग, ज्योति नगर, जयपुर।
6. रजिस्ट्रार (प्रशासन), राजस्थान उच्च न्यायालय, जयपुर पीठ, जयपुर।
7. महालेखाकार (लेखा एवं परीक्षा), राजस्थान जयपुर।
8. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, माननीय राजस्थान उच्च न्यायालय, जोधपुर।
9. रक्षित पत्रावली।

(मिथसदन शर्मा)